

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 14.

IA(I.B.C)/. 1753(MB)2024 IN C.P. (IB)/4597(MB)2018

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **08.05.2024**

NAME OF THE PARTIES : **Goa Food & Pharma Pvt Ltd**

For Applicant: None

For FC: Adv. Ooshma Jain i/b MC KINI LAW FIRM

IBC under Sec. 10

ORDER

1. This is a transferred matter from Bench II to this Bench.
2. There is no representation for the applicant.
3. Counsel appearing for the one of the Financial Creditors namely, EDC Goa submits that her client claims of Rs. 71 Cr from the Applicant. List on **05.06.2024 for appearance of the Applicant.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)